

By e-mail/Speed Post.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-39/1989/4429/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti H. Devi Bhuyan,  
Principal Judge,  
Family Court, Barpeta.

Dated Guwahati the 25<sup>th</sup> July, 2018.

Sub: **Casual leave with Station leave.**

Ref:- Your letter No. FC.XII-3/2018/43/E, dtd. 08.06.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for granting 1 (one) day casual leave on 01.08.2018 along with station leave permission with the official allotted vehicle w.e.f. the evening of 31.07.2018 till the morning of 02.08.2018 has been ~~granted/rejected~~ granted.

The Counsellor, Family Court, Barpeta, will remain in-charge of your Court and Office during your absence.

Yours faithfully,

25.7.18

**JOINT REGISTRAR (VIGILANCE)**

*Poloo*